

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 17/58/2013
RT CP NO.158/Chd/Hry/2017**

Shri Satya Bhushan Kaura.Petitioner.

Versus

M/s. DLF Ltd. & Ors.Respondents.

Present: Ms. Gurkirat Kaur, Advocate for petitioners.
Mr. H.L. Tikku, Senior Advocate with Ms. Yashmeet Kaur & Mr.
Rohan Sharma Advocates for respondent Nos. 1 and 2.
Mr. Vishav Bharti Gupta, Advocate for Mr. Gaurav Gaur,
Advocate for respondent No. 3.

The arguing counsel for the petitioner is stated to be in personal difficulty because of bereavement in the family which was also informed to the learned counsel for the respondents and therefore, adjournment is sought.

Adjourned to 27.09.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

July 26, 2018.
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